

32

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 24/(MAH)/2016
M.A. No. 662/2017

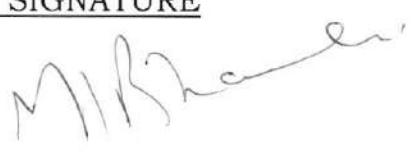
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE PARTIES: Vectra Project Lighting Pvt. Ltd.
V/s.
Endo Lighting Accessories Pvt. Ltd.

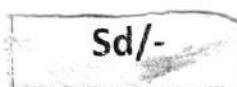
SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
32	MamBhul	Adv. for feh	
32.	Sanyak Pati	MBC Counsel & Advocates	

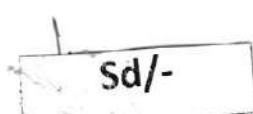
ORDER

CP No. 24/241-242/NCLT/MB/MAH/2016

At request of the Petitioner's Counsel, list this matter on 06.03.2018.



V. NALLASENAPATHY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)